

## PAPERS LAID ON THE TABLE

12 hrs.

## QUESTIONNAIRE ISSUED BY COMMITTEE OF ENQUIRY ON EXTRA DEPARTMENTAL SYSTEM

The Minister of Transport and Communications and Irrigation and Power (Shri S. K. Patil): Sir, I beg to lay on the Table a copy of the Questionnaire, dated the 16th December, 1957, issued by the Committee of Enquiry on Extra Departmental System appointed by the Ministry of Transport and Communications (English and Hindi versions). [Placed in Library. See No. LT-635/58].

## DELHI MUNICIPAL CORPORATION (ELECTION OF ALDERMEN) RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under sub-section (2) of Section 479 of the Delhi Municipal Corporation Act, 1957 a copy of the Delhi Municipal Corporation (Election of Aldermen) Rules, 1958, published in Notification No. 2/58. D. M. Cor., dated the 19th March 1958. [Placed in Library. See No. LT-636/58].

## EXPENDITURE-TAX RULES

The Deputy Minister of Finance (Shri B. R. Bhagat): Sir, I beg to lay on the Table under sub-section (3) of Section 41 of the Expenditure-Tax Act, 1957, a copy of the Expenditure-Tax Rules, 1958, published in Notification No. G.S.R. 141, dated the 15th March, 1958. [Placed in Library. See No. LT-637/58].

## AMENDMENT TO CENTRAL EXCISE RULES

Shri B. R. Bhagat: Sir, I beg to lay on the Table, under Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No. G.S.R. 139, dated the 15th March 1958, making certain amendment to the Central Excise Rules, 1944. [Placed in Library. See No. LT-638/58].

## NOTIFICATIONS ISSUED UNDER SEA CUSTOMS ACT

Shri B. R. Bhagat: Sir, I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878, a copy of each of the following Notifications:—

- (1) G.S.R. No. 110, dated the 8th March, 1958.
  - (2) G.S.R. No. 111, dated the 8th March, 1958, containing the Customs Duties Drawback (Plastic Goods) Rules, 1958.
  - (3) G.S.R. No. 143, dated the 12th March, 1958.
  - (4) G.S.R. No. 144, dated the 12th March, 1958 containing the Customs Duties Drawback (Silver Jewellery and Silverware) Rules, 1958.
  - (5) G.S.R. No. 145, dated the 12th March, 1958, containing the Customs Duties Drawback (Electric Fans) Rules, 1958.
  - (6) G.S.R. No. 146, dated the 12th March, 1958, containing the Customs Duties Drawback (Chokes for Fluorescent Lamps) Rules, 1958.
- [Placed in Library. See No. LT-639/58].

## COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

## SIXTH REPORT

Shri Jadhav (Malegaon): Sir, I beg to present the Sixth Report of the Committee on Absence of Members from the sittings of the House.

12-00 hrs.

## DEMANDS FOR GRANTS—contd.

## MINISTRY OF STEEL, MINES AND FUEL—contd.

Mr. Speaker: The House will now resume further discussion on the Demands for Grants relating to the Ministry of Steel, Mines and Fuel. Out of 6 hours allotted for these Demands, 27 minutes now remain.